



**Central Administrative Tribunal
Principal Bench, New Delhi.**

**CP-331/2019
in
OA-11/2017**

New Delhi this the 6th day of January, 2020.

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Surendra Pratap Gautam,
S/o C.P. Gautam
Age 37 years
Presently working as
TGT (Science), Dte. Of Education,
GNCT Delhi, R/o H.No. 21, 2nd Floor,
Pocket-1, Sec-24, Rohini,
Delhi-110085. Petitioner

(through Sh. Padam Kumar S., Advocate)

Versus

Sh. Rajesh Chopra,
Secretary,
Delhi Subordinate Service Selection Board,
FC-18, Institutional Area,
Karkardooma, Delhi-110092. Respondents

(through Ms. Isha Mazumdar, Advocate)

ORDER (ORAL)

Mr. S.N. Terdal, Member (J)

In view of the order dated 18.12.2019 passed by
Hon'ble High Court of Delhi in WP(C)-10200/2019, this C.P. is
closed with the liberty to the petitioner to seek remedy

available under law. Notice issued to the alleged contemnor is discharged.



(Mohd. Jamshed)
Member (A)

(S.N. Terdal)
Member(J)

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